

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 191 of 2009

Dated: 15th April, 2011

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Maharashtra State Power Generation Co. Ltd. Appellant (s)
Versus
MERC & Ors. ...Respondent (s)**

Counsel for the Appellant (s): Ms. Deepa Chawan, Mr. Kiran Gandhi &
Ms. Taruna Prasad
Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R.1
Mr. Abhishek Mitra for MSEDCL

ORDER

Heard the learned counsel for the parties.

Judgment is Reserved.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

TS/KS